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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.10.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 171/BB/2018	For hearing	Sec 10 of I&B code 2016	M/s Cryo-Save (India) Pvt Ltd	M S Viswanathan, K S Vadivelu Advocate	Shri Subramaniam Aneetha, IRP	S A Associates

ADVOCATE FOR PETITIONER/s: K.S.VADIVELU
ADVOCATE
94483-55070.

T.T. Indira
14/10/2019

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri K.S.Vadivelu, learned Counsel for the Petitioner. Post
the case on **29.10.2019**.


MEMBER (T)


MEMBER (J)

Shruthi
Verified

Court Officer